



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.61/816/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Jagdish Chander,
S/o. Sh. Lal Chand,
R/o. Rajal, Teh. Nowshera,
Distt. Rajouri,
Age-50 Years. ...Applicant

Advocate: Mr. Natin Bhasin

Versus

1. State of Jammu and Kashmir
Through Commissioner-cum-Secretary
Rural Development Department, J&K (Jammu);
2. Director Rural Development Department Jammu;
3. K.D. Kurhan,
I/C. BDO through Director Rural Development
Department, Jammu;
4. Tarloki Nath,
I/C BDO through Director Rural Development
Department, Jammu;
5. Manjoor Ahmad Mattoo
I/C BDO through Director Rural Development
Department, Jammu;

...Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as not pressed.
3. No order as to cost.

(Anand Mathur)
Member (A)

“asvs”

(Rakesh Sagar Jain)
Member (J)